

**HIGH COURT OF JAMMU AND KASHMIR  
AT JAMMU**

**CJ Court**

Case: WP(C) PIL No. 5 of 2020

Court on its own motion

...Petitioner(s)/Appellant(s)

Through: Smt. Monika Kohli, Amicus Curiae

v/s

Government of India and others

.... Respondent(s)

Through: Sh. Ravinder Gupta, AAG  
Sh. Aseem Sawhney, AAG  
Sh. Vishal Sharma, ASGI  
Sh. Shazad Azeem, Registrar (IT)  
Sh. Abhay Kumar, SIO (NIC)  
UT of J&K, Jammu

**CORAM:  
HON'BLE THE CHIEF JUSTICE  
HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE**

**ORDER**

1. Heard Smt. Monika Kohli, Amicus Curiae for the petitioner; Sh. Ravinder Gupta, learned AAG for BSNL ; Sh. Aseem Sawhney, AAG for the UT of J&K; Sh. Vishal Sharma, ASGI for Union of India; Sh. Shazad Azeem, Registrar (IT) present for the High Court and Sh. Abhay Kumar, SIO (NIC), UT of J&K, Jammu.
2. In this *suo-motu* Public Interest Litigation as many as about 18 issues are involved but now only issue Nos. VII, XVII, XVIII and XXI remain to be resolved.

3. It has been pointed out that issue Nos. XVII, XVIII and XXI are relate to net connectivity as BSNL is unable to provide proper and suitable services.

4. Sh. Ravinder Gupta, learned counsel appearing for the BSNL submits that he would ask the Nodal Officer, Mr. Sanjeev Tayagi, Principal GM (CFA) Office of CGMT, Circle J&K, to contact the Registry of the High Court and to sit with the IT Officers to resolve all the issues relating to connectivity in the High Court as well as in the Subordinate Courts.

5. In view of the above, we direct the Nodal Officer to have a meeting with the IT staff of the High Court and State Informatics Officer (SIO), NIC at the earliest within a period of two weeks to iron out all the issues as far as possible.

6. A report after the meeting and the action taken thereon be submitted by Sh. Ravinder Gupta, learned AAG by the next date.

7. List this petition on 06<sup>th</sup> April, 2021.

8. In the meantime, Sh. Vishal Sharma, learned Assistant Solicitor General of India may, if necessary, submit further information regarding the issue No. VII so that the said issue may also be taken up for resolution on the next date.

**(SINDHU SHARMA)**  
**JUDGE**

**(PANKAJ MITHAL)**  
**CHIEF JUSTICE**

Jammu  
03.03.2021  
Tilak